NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CP No. 138/Chd/Pb/2018

In the matter of:

Harish Jain …Petitioner.

Vs.

Haveli Restaurant & Resorts Ltd. …Respondents
& Ors.

Present: Mr. Rajinder Mahajan, Advocate for the petitioner.

Learned counsel for the petitioner seeks time to place on record the documents to show the *locus standi* of the petitioner. List the matter on 06.08.2018. The documents be filed at least two days before the date fixed with the supporting affidavit of the authorised representative of the petitioner.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

July 11, 2018
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